

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:5433
ANSWERED ON:13.12.2010
LABOUR LAWS
Patil Shri C. R.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is mandatory for the companies to submit compliance report to the Department of Corporate Affair with regard to the implementation of the labour laws;
- (b) if so, the details thereof;
- (c) the number of companies that failed to submit their report in the department; and
- (d) the action taken by the Government in this regard?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

- (a): No, Madam.
- (b) to (d): Does not arise.